

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/8530/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, ^{1~} 28 September, 2022.

Sub:- **Station leave permission.**

Ref:- HC(IB)-IT/VIG/01/2022 Dated 27.09.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, Arunachal Pradesh, regarding **permission to avail Puja vacation from 01.10.2022 to 07.10.2022 along with station leave permission from the evening of 30.09.2022 till 09.10.2022**, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/8531-8532/A, dated , 28-09-2022

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Rd*